BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.189/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name of the Company		Yash Vardhan MallVersus-Indrapuri Studios Pvt.Ltd. & Ors.		
(I) hearisM		(I) Monthes (II)		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. MR. DTPAL BOSE, SR. AM. 1				
2.	MR. D.N	SHARMA, ADV.	& Pubher	Sh. Mayer
3.	MISS. ALYO	TRIO MURHERIES A		Sh. Mayer 14. 12. 2012
1. 1 2. 3.	Ms. Manju F. Mr. Nirmal Ms. Urmil	Shuteria, Ld-Adv ya basqupta, Ld-, a Chakraborty, Ld	Adv Respondent Nos. 1-4 and	Roohandengupt

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 and 7 are present.

Heard the part arguments of the Ld. Counsel for the respondents in C.A. No. 1755/2015.

Both the parties are directed to file written submissions within 3 weeks from today.

List **C.A.No. 1755/2015** on **29/01/2018** for remaining arguments.

My TYPPER BOSE OR SELL

Char SHERMA ADV

(Jinan K.R.)
Member (J)

(V.P.Singh) Member (J)